

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:5216
ANSWERED ON:27.04.2000
ASSISTANCE TO FAMILIES OF KARGIL MARTYRS IN RAJASTHAN
JASKAUR MEENA

Will the Minister of DEFENCE be pleased to state:

- (a) the details of financial assistance provided to the dependants of the martyrs of Kargil War;
- (b) whether any financial assistance has been provided to the dependants of the Kargil martyrs of village Kemari, Tehsil Nadoti, district Karauli in Rajasthan;
- (c) if so, the details thereof;
- (d) if not, the reasons therefor; and
- (e) the time by which the dependants of Martyr Late Shri Om Prakash Gujar who sacrificed his life in the Kargil War are likely to be given the financial assistance?

Answer

MINISTER OF DEFENCE (SHRI GEORGE FERNANDES)

(a) to (e): A statement is attached.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA UNSTARRED QUESTION NO. 5216 27.4.2000.

Liberalised family pension and gratuity as per the rules have been granted to the next of kin of soldiers killed in Kargil Operation. Besides, a comprehensive package has been worked out and implemented for the next of kin of all casualties of Kargil Operation. Details of the package are as follows:

Ex-gratia grant : The widows/next of kin of soldiers killed during Kargil Operation are given ex-gratia amount @ Rs. 10 lakhs. Further, an ex-gratia @ Rs. 30,000/- is paid to such persons from the Army Central Welfare Fund.

Assistance from National Defence Fund

Education Allowance : Rs. 1 lakh per child / Rs. 2 lakhs per family.

Financial Assistance to Parents : Dependent parents of the deceased soldiers are to be paid monthly interest accruing from a fixed deposit of Rs. 1.20 lakhs.

Housing Grant : A sum of Rs. 5 lakhs is given to all the war widows/NoK (in case the deceased Defence personnel was a bachelor) and to those Defence personnel invalidated out of service due to war injuries / for construction / acquisition of a dwelling unit or for renovation, modification / addition of the existing dwelling unit on the land provided by the State Government or on his/her own land.

Families of all Kargil martyrs have been given financial and other benefits they are entitled to, on completion of necessary formalities.

2. The next of kin of Kargil martyr Hav. Net Ram of Village Kemari, Tehsil Nadoti, Dist. Karauli, Rajasthan has been paid following financial benefits:

- (i) Ex-Gratia - Rs.10,00,000/-
- (ii) Death Cum Retirement Benefit (DCRB) - Rs.1,29,465/-
- (iii) Family Pension - Rs.4200/-p.m.
- (iv) Army Group Insurance (AGI) - Rs.3,75,000/-
- (v) AGI Maturity - Rs.45,805/-
- (vi) Army Central Welfare Fund (ACWF) - Rs.30,000/-

Apart from the above, orders have also been issued for release of assistance from the National Defence Fund as under:

- (i) Assistance for dwelling unit - Rs.5,00,000/-
- (ii) Rs. 1,00,000/- per child subject to a maximum of Rs. 2,00,000/- for education of children.
- (iii) Rs. 1,20,000/- for dependant parents.

3. The name of late Om Prakash Gujar does not figure in the list of personnel killed in Kargil Operations.